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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


C.P. No. 92/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: Sushil Kumar Sureka  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	JAYESH.A.BUCH.	ADVO.	PETI.	
2.				

**ORDER**

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Respondent-not filed any reply.

Common Written submissions filed along with order of the Hon'ble High Court of Madhya Pradesh in CP 47/2017, 76/2017 to 145/2017, 153/2017 to 171/2017 by the petitioner.

Heard arguments of Learned Counsel for petitioner. None appeared for Respondent company.

Order reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 19th day of December, 2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**